



**FORM A
PUBLIC ANNOUNCEMENT**
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
TERA TRADELINKS PRIVATE LIMITED

RELEVANT PARTICULARS	
1	Name of corporate debtor TERA TRADELINKS PRIVATE LIMITED
2	Date of incorporation of corporate debtor 26.02.2010
3	Authority under which corporate debtor is incorporated / registered ROC - Chandigarh
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U51909CH2010PTC032058
5	Address of the registered office and principal office (if any) of corporate debtor Plot No. 390, Industrial Area, Phase-II, Chandigarh
6	Insolvency commencement date in respect of corporate debtor Order pronounced on 27.03.2023 (Copy of order received by email on 28.03.2023)
7	Estimated date of closure of insolvency resolution process 180 days from the date of commencement of Corporate Insolvency Resolution Process (CIRP) i.e. 23.09.2023
8	Name and registration number of the insolvency professional acting as interim resolution professional Taruna Goel Reg. No.: IBB/PA-002/P-N00314/2017-18/10902
9	Address and e-mail of the interim resolution professional, as registered with the Board Flat No. 1309, Silver City Towers, Tower-C, Main Silver City, Zirakpur, Mohali, Punjab, 140603
10	Address and e-mail to be used for correspondence with the interim resolution professional Cabin No. 108, SCO 1A, Sector 7C, Madhya Marg, Chandigarh, 160019 tarunagoelcs4@gmail.com
11	Last date for submission of claims 10-04-2023
12	Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional NA
13	Names of insolvency Professional identified to act as Authorised Representative of creditors in a class (Three names for each class) NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at: Weblink: https://bbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Tera Tradelinks Private Limited on 27.03.2023 (Copy of order received by email on 28.03.2023)

The creditors of Tera Tradelinks Private Limited are hereby called upon to submit their claims with proof on or before 10-04-2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Taruna Goel
Interim Resolution Professional

In the matter of Tera Tradelinks Private Limited
IBBI Regn No - IBB/PA-002/P-N00314/2017-18/10902

Place: Chandigarh
Date : 28.03.2023